

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 302
IB-42(ND)/2024

IN THE MATTER OF:

Amit Kumar Singh	Petitioner/Applicant
Vs.		
Apex Heights Private Limited	Respondent

Order u/S. 7 of Insolvency & Bankruptcy Code (IBC), 2016.

Order delivered on 19.04.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner	:	Mr. Ashutosh Kumar, Adv.
For the Respondent	:	Mr. P Nagesh, Sr. Adv., Mr. Akshay Sharma, Adv.

ORDER

Arguments heard. Parties are at liberty to file written submissions along with case laws, if any, within ten days.

List the matter for compliance **on 07.05.2024.**

-Sd-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

-Sd-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)

Ajay